

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6278  
ANSWERED ON:04.05.2010  
POLICE PERSONNEL IN ILLEGAL MINING  
Gowda Shri D.B. Chandre;Vijayan Shri A.K.S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any complaints with regard to involvement of Delhi Police personnel in operation of mines illegally;
- (b) if so, the details thereof and the total number of personnel arrested in this regard during the last one year and current year;
- (c) the action taken by the Government against the accused personnel; and
- (d) the steps taken by the Government to prevent such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. Complaints regarding involvement of Delhi Police personnel in operation of mines illegally have been received. The Vigilance Branch of Delhi Police conducted sting operations and exposed soil extraction rackets in the area of PS Narela and PS Bawana. No person has been arrested in this regard during the last one year and current year. Two cases vide FIR No. 34 dated 19.3.10 & FIR No.44 dated 4.4.10 u/s 7/13, Prevention of Corruption Act, 1988, PS-Crime Branch have been registered against police personnel and local contractors. Four police personnel, including 1 Inspector and 3 Constables have been placed under suspension.

Delhi Police has taken following steps to stop such activities:-

1. All the supervisory officers have been directed to brief the staff & check such activities in their areas and strict action is taken against erring personnel.
2. Intelligence is collected to keep a check over such activities.